

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP. No. 664/92. /199

Union of India & ors Versus Ved Vyas

Date of Order	Orders
	MA 527/94 18-10-94 Present: Mr. V.S. Gurjar, counsel for petitioners. <u>ORDER</u> ... Mr. V.S. Gurjar, counsel for UCI submits that the MA has become infructuous as they have already complied with the order. 2. For the reasons mentioned above, the MA is dismissed. <i>N.K. Verma</i> (N.K. VERMA) AM <i>D.L. Mehta</i> (D.L. MEHTA) VC <i>Copy sent to the sup on 16/10/94 Dated 27-10-94</i>